## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.68/BB/ 2017	-	Await report from RD	230/232	Sonus Networks India Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

H-N. V. ASUDIEVAN 9845806822

Transfer Company

## ORDER

Counsel for Petitioner is present. Already we have received reports of ROC, R.D and O.L. Heard the Counsel for Petitioner. List it for orders on 08/03/2018.

Member (T)

Member (J)